NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 29.05.2019</u> <u>NOTICE</u>

Take notice that the following matters listed on 30.05.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. CCI &Anr. With	Amit Mishra	Ritwik Bhattacharya
2.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. CCI &Anr.	Naval Satarawala Chopra	Amit Mishra

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